

DIVISION BENCH

ITEM NO.3

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.216/2024 IN CP (IB) NO.31/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MAHAVEER MEDICARE V/S M/S RANCOM HEALTHCARE PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anuj Kumar along with Sh. Srijan Mehrotra, Advs. : *For the Applicant/ IRP*

ORDER

IA NO.216/2024

Ld. Counsel representing the Applicant/ IRP is present.

- 1.** This application has been filed for approval of IRP to act as RP. As per the agenda item no.1 placed at page no.78 of the application, Mr. Rajeev Ranjan Singh, who was earlier acting as IRP is proposed to be appointed as RP. As per the 2nd CoC meeting, the Resolution has been passed, which is placed at page no.82 of the application, where the assent of the CoC has been granted.
- 2.** In view of the averments made in the application as well as the submissions made by the Ld. Counsel representing the Applicant, the present application is allowed and the aforesaid IRP is appointed as RP.
- 3.** Accordingly, IA No.216/2024 stands disposed off.
- 4.** Let the main matter be put up on 3rd May, 2024, when other applications are already listed.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

24th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*